

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:3505  
ANSWERED ON:15.05.2006  
WATER /EFFLUENT TREATMENT PLANTS  
Chakraborty Shri Ajay

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) Whether the Central Pollution Control Board (CPCB) has surveyed 16 soft drinks Units in the country for characterization and to determine the sludge generated by the Effluent treatment Plants of these units;
- (b) if so, the list of those Soft Drink Units that were surveyed by the CPCB and the details of their findings regarding each of the units;
- (c) whether the Government has taken any penal measures against any Unit whether the sludge has been found not in conformity with the limits under the Hazardous Waste (Management and Handling) Rules, 1989;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

- (a) & (b) Yes Sir. The Central Pollution Control Board (CPCB) has surveyed 16 soft drink Units for characterization of sludge generated by the Effluent Treatment Plants (ETPS) of these units. List of the units is given at the Annexure. The analysis of the sludge has revealed that in 8 plants the Cadmium concentration was more than 50 mg/kg of the sludge and in the rest it was ranging from 5 to 50 mg/kg. It was also observed that there was variation in the concentration of other heavy metals.
- (c),(d) & (e) The concerned State Pollution Control Boards have been asked to direct the units 1 to 8 to dispose the sludge generated from the ETPs as industrial waste and units 9-16 have been asked to dispose the ETP sludge as hazardous wastes as prescribed under Hazardous Waste (Management and Handling) Rules 1989 as amended in 2003.